

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH::AMARAVATI**

**SUB:** eCourts Project - Training Programme - Nomination of 05 Ubuntu- cum-CIS Master Trainers along with 07 Ubuntu Master Trainers to participate in the Advanced CIS 3.1 Training Programme on 17.08.2019 (Saturday) and 18.08.2018 (Sunday) through Resource person i.e, Sri B.V.L.N.Chakravarthy, Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, in the Registrar's Conference Hall at the High Court of Andhra Pradesh, Amaravati at Nelapadu - Relief Arrangements - **ORDERS - ISSUED.**

**READ:** Letter ROC.No.51/2019-CPS, dated 02.08.2019 from the Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh, Amaravati at Nelapadu.

**ORDER ROC.No. 643 /2019-B.SPL. DATED: 9 .08.2019**

The following relief arrangements are ordered in respect of 05 Ubuntu-cum-CIS Master Trainers and 07 Ubuntu Master Trainers working in the State of Andhra Pradesh, mentioned in Column No.2, who are nominated to participate in the Advanced CIS 3.1 Training Programme on 17.08.2019 (Saturday) and 18.08.2019 (Sunday) in the Conference Hall at the High Court of Andhra Pradesh, Amaravati at Nelapadu, in pursuance of the High Court's letter read above.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
<b>UBUNTU CUM CIS MASTER TRAINERS</b>		
1.	Sri M.Suneel Kumar, Senior Civil Judge, Sompeta, Srikakulam District.	Prl. Senior Civil Judge, Srikakulam.
2.	Sri P.Govardhan, II Addl. Senior Civil Judge, Vijayawada, Krishna District.	I Addl. Senior Civil Judge, Vijayawada, Krishna District.
3.	Sri B.Rajasekhar, Registrar, Information Technology -cum-Central Project Coordinator, High Court of Andhra Pradesh at Amaravati.	Get him-self relieved
4.	Sri A.Satyanand, IV Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge, Visakhapatnam	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
5.	Sri T.Venugopal Rao, Registrar (Judicial), High Court of Andhra Pradesh at Amaravati.	Get him-self relieved



<b>UBUNTU MASTER TRAINERS</b>		
<b>1.</b>	Sri V.Srinivasa Sivaram, Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum- IV Addl. District and Sessions Judge, Kadapa	I Addl. District and Sessions Judge, Kadapa.
<b>2.</b>	Smt. Y.Bindu Madhavi, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.	Addl. Junior Civil Judge, Jaggaiahpet, Krishna District.
<b>3.</b>	Sri Ch.Pavan Kumar, I Addl. Junior Civil Judge, Bhimavaram, West Godavari District.	Prl. Junior Civil Judge, Bhimavaram, West Godavari District.
<b>4.</b>	Sri S.Kamalakar Reddy, IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
<b>5.</b>	Sri G.C.Asifa Sulthana, Addl. Junior Civil Judge, Dhone, Kurnool District.	Prl. Junior Civil Judge, Dhone.
<b>6.</b>	Sri T.Vasudevan, Prl. Junior Civil Judge, Chilakaluripet, Guntur District.	Addl. Junior Civil Judge, Chilakaluripet, Guntur District.
<b>7.</b>	Sri K.P.Sai Ram, VI Addl. Junior Civil Judge-cum- XIV Addl. Metropolitan Magistrate, Vijayawada, Krishna District.	Rent Controller-cum-IV Addl. Junior Civil Judge-cum-XIII Addl. Metropolitan Magistrate, Vijayawada Krishna District.


The officers mentioned in column number 3, will be incharge of the post/s mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said training programme for two days i.e., on 17.08.2019 and 18.08.2019 at High Court of Andhra Pradesh, Amaravati at Nelapadu.

On return from the training programme, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Head, who in turn will make alternative arrangements by intimating the same to the High Court.



- NOTE:** 1. The officers who are nominated for the training programme are entitled only for actual journey time before reporting at High Court of Andhra Pradesh, Amaravati at Nelapadu.
2. The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at High Court of Andhra Pradesh, Amaravati at Nelapadu.



**REGISTRAR (IT-CUM-CPC)**  
**FAC. REGISTRAR (VIGILANCE)**

To

1. The officers.
2. The incharge officers.
3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amravati at Nelapadu (with a request to instruct the concerned to upload the proceedings in the High Court's Website).
4. **The Prl. District and Sessions Judges:**  
Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Srikakulam, Visakhapatnam, West Godavari at Eluru.
5. **The District Treasury Officers:**  
Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Srikakulam, Visakhapatnam, West Godavari at Eluru.
6. The Section Officer, Establishment Section, High Court of Andhra Pradesh, Amaravati at Nelapadu.

+Spare.